

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
Original Application No. 1181/2024

**In the Matter of:**

Neeraj Tiwari

.....Applicant

Versus

State of Uttar Pradesh & Ors.

.....Respondent(s)

**INDEX**

S. NO.	PARTICULARS	PAGE NO.
1.	ADDITIONAL AFFIDAVIT OF THE MUNICIPAL COMMISSIONER OF PRAYAGRAJ NAGAR NIGAM	1-3
2.	<b>Annexure-1:</b> True copies of letters dated 07.02.2026 of the Respondent No. 6 and dated 10.02.2026 of the Respondent No. 5.	4-5
3.	<b>Annexure-2:</b> True copies of the photographs showing the present status of the site.	6

Filed Through:

*Sandeep Kumar Mishra*

Sandeep Kumar Mishra (Advocate)  
1141, Delhi Admin Flats  
Gulabi Bagh, New Delhi-07  
Mob: 9999074369  
Email: [skm649@gmail.com](mailto:skm649@gmail.com)

New Delhi

19.02.2026

*[Handwritten signature]*

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**  
 Original Application No. 1181/2024

**In the Matter of:**

Neeraj Tiwari

.....Applicant

Versus

State of Uttar Pradesh & Ors.

.....Respondent(s)

**ADDITIONAL AFFIDAVIT OF THE MUNICIPAL COMMISSIONER**

I, Seelam Sai Teja S/o Sh. Seelam Sudhakar aged 30 years R/o 16-11-781/6/1 flat 204 Vijetha Shyamala Towers, Moosaram Bagh, Malak Pet, Hyderabad, Andhra Pradesh, 500036, do hereby solemnly affirm and state as under:

1. That I am posted as the Municipal Commissioner with the Prayagraj Nagar Nigam. I have perused the records available in the office of the Nagar Nigam in relation to the present matter and as such aware of the facts of the present case.
2. That the agencies namely named M/s Ecostan Infra Pvt. Ltd. (Respondent No. 5) and M/s BVG India Limited (Respondent No. 6) appointed by the Prayagraj Nagar Nigam for the remediation of legacy waste at the Baswar Plant has completed the remediation of the legacy waste of the awarded quantity under their respective scope.
3. That pursuant to the completion of the work, they have written to the Prayagraj Nagar Nigam vide letters dated 07.02.2026 and 10.02.2026 for verification of the completion of work completed by them through third party agency. True copies of letters dated 07.02.2026 of the

*[Handwritten Signature]*

Respondent No. 6 and dated 10.02.2026 of the Respondent No. 5 are collectively annexed herewith as **Annexure-1**.

4. That after clearing the awarded quantity of legacy waste, the Prayagraj Municipal Corporation constructed the Sanitary Landfill (SLF) at the said site. True copies of the photographs showing the present status of the site are annexed herewith as **Annexure-2**.
5. That after receipt of the letters from the agencies regarding completion of awarded quantity of legacy waste, Prayagraj Nagar Nigam requested the Motilal Nehru National Institute of Technology (MNNIT) vide letter dated 16.02.2026, for the verification of the decanted legacy waste at Baswar Plant pursuant to completion of work by the agencies.
6. That the daily generated fresh waste processing is being undertaken by the appointed agency as per MSW Rules. The Prayagraj Nagar Nigam is committed to complying with the Municipal Solid Waste Management Rules, 2016, and guidelines issued by CPCB and CPHEEO. The authority's efforts to manage legacy waste demonstrate its dedication to ensuring a clean and healthy environment for its citizens.
7. That the entire process has been executed in strict adherence to the Solid Waste Management Rules, 2016 and relevant guidelines issued by the Central Pollution Control Board (CPCB) and the Hon'ble National Green Tribunal (NGT). The selected agencies have fulfilled their obligations in accordance with the contractual provisions, ensuring proper disposal and environmental compliance.



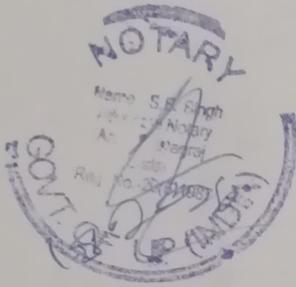
by

*[Signature]*  
DEPONENT 3

**VERIFICATION**

Verified at Prayagraj on 19 day of Feb, 2026 that the factual contents of this affidavit are true and correct to my knowledge as derived from the records and that nothing stated herein is false and nothing material has been concealed therefrom.

*[Signature]*  
DEPONENT



SOLEMNLY AFFIRMED before  
me on 19 day of Feb 2026 at Prayagraj by  
Sri/Smt. [Signature] Assisted by  
Sri/Smt. [Signature] who state to be his  
her affidavit as true and correct.  
which is here by verified and attested

*[Signature]*  
S.B. SINGH  
Advocate Notary  
U.P. INDIA  
28-2-26

*[Handwritten mark]*



Letter No. EIPL/Legacy waste/2025-26/1329

Date: 10/02/2026

To,  
Shri Deependra Yadav  
The Additional Municipal Commissioner,  
Prayagraj Municipal Corporation,

Reference: संडी० :24-0 / पर्या० / 2026, दिनांक, 05 फरवरी 2026

Subject: Regarding Work of Legacy Waste Processing at Baswar Plant

Dear Sir,

Please take reference to your letter dated 05.02.2026 regarding the processing of legacy waste at the awarded site, it is submitted as under:

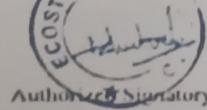
That the entire quantity of 192407 MT legacy waste issued vide Work Order/Letter No. संडी०: 09 / पर्या०/ 2025, Dated 04.04.2025 has been duly processed and disposed of in accordance with the Solid Waste Management Rules, 2016, and other applicable guidelines.

In view of the above, we kindly request your good office to appoint a third-party agency for verification of completion of the aforesaid work, so that the same may be formally certified at the earliest.

We assure our continued cooperation and commitment towards effective waste management and environmental compliance.

Yours faithfully,

For Ecostan Infra Private Limited



Authorized Signatory

Copy To:

1. The Municipal Commissioner  
Prayagraj Nagar Nigam
2. The Officer in Charge, SBM

**Ecostan Infra Private Limited**

Corporate Office : 906 A, 9th Floor I-Thum Tower A, Plot No. 40, Sec-62, Noida, Uttar Pradesh - 201301  
☎ +91 120 425 5597 🌐 www.ecostaninfra.com ✉ info@ecostaninfra.com



Humanity Ahead

**BVG INDIA LIMITED**  
A BHARAT VIKAS GROUP COMPANY

CIN : U74999PN2002PLC016834

**CORPORATE OFFICE:**Midas Tower, 4th Floor, Rajiv Gandhi Infotech Park,  
Phase-1, Hinjawadi, Pune, Maharashtra 411057  
Tel : +91 20 3509 0000  
info@bvgindia.com | www.bvgindia.comRef – BVG/SWM/Prayagraj/2025-26/18  
Date- 07/02/2026

To,

The Municipal Commissioner,  
Prayagraj Municipal Corporation  
1, Sarojini Naidu Marg, Civil Line  
Prayagraj, Uttar Pradesh - 211001**Subject:** - Intimation of Project Completion and Request for Clearance of Outstanding Payments**Reference** - Tender Id 2021/NNAMC/652371\_1 related to Bioremediation and Clearing of Legacy Waste, Baswar, Prayagraj. Agreement Dated 07/01/2022

Dear Sir,

Please take reference to your letter dated 05.02.2026 regarding the processing of legacy waste at the awarded site, it is submitted as under. We successfully completed the 3rd phase of our legacy waste processing project (1.29 Lakh quantity) on December 15, 2025. All segregated fractions of bio-soil and C&D waste have been disposed off, and the remaining RDF was disposed of in January 2026 as planned.

We respectfully request for third party verification and process our outstanding payments.

Thank you for your time and cooperation.

With Regards,

*Himanshu Srivastava*Himanshu Srivastava,  
Asstt. General Manager  
BVG India Ltd

Copy – Addl. Commissioner, Prayagraj Municipal Corporation

**India's Largest Integrated Services Company**

Registered Office : BVG House, Premier Plaza, BVG House, Old Mumbai - Pune Hwy, Chinchwad, Pune, Maharashtra 411019

BRANCHES: BANGALORE | CHENNAI | HYDERABAD | MUMBAI | AHMEDABAD | BHOPAL | JAMSHEDPUR | JAIPUR | HARIDWAR | PATNA

